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Central Administrative Tribunal
Principal Bench
New Delhi.

O.A.No.514/97

New Delhi, this the 5th day of March, 1997.

Hon'ble Mr. Justice K.M. Agarwal, Chairman
Hon'ble Mr. N. Sahu, Member (A)

Dr. R.K. Nayak, IAS
Ex-Secretary,
Inter-State Council Sectt.
Ministry of Home Affairs,
Government of India,
r/o C-I/10, Pandara Park,
New Delhi-110003.

....Applicant

(By advocates: Dr. M.P. Raju)

Versus

1. Union of India
through the Secretary,
Ministry of Personnel, Public Grievances
and Pensions,
Deptt. of Personnel & Training,
North Block,
New Delhi.

2. The Secretary,
Ministry of Welfare,
Shastri Bhawan,
New Delhi.

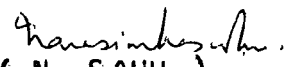
....Respondents

O R D E R (ORAL)

Ld. counsel for applicant prays for withdrawal
of this O.A. with liberty to file fresh O.A. in the
light of certain subsequent developments.

Accordingly, the application is dismissed as
withdrawn with the liberty to file fresh O.A.


(K.M. AGARWAL)
CHAIRMAN


(N. SAHU)
MEMBER (A)

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